

OFFICE OF THE DISTRICT & SESSIONS JUDGE
SAMASTIPUR

ORDER No. 67 /Admn of 2022

As per direction laid down in the Hon'ble High Court's letter No. 37845-37881/ A.D. Misc./ IV-140-2017 dated 24.04.2019 as regard to the morning sitting hours of the Subordinate Courts, the morning sitting of the court will commence w.e.f. **04.04.2022**.

The timing of the court hour will be as hereunder:-

Court's Morning Sitting Hour	
Court hours :	7.00 AM to 9.30 AM
Recess :	9.30 AM to 10.00 AM
Resumption of court hours :	10.00 AM to 01.00 PM

The day sitting of court will be started from **27th day of June, 2022**.

Inform all concerned .

MV 21/03/2022
District & Sessions Judge
Samastipur

Memo No. 3714-25 /dated 31.03.2022.

OFFICE OF THE DISTRICT & SESSIONS JUDGE , SAMASTIPUR .

Copy forwarded to :

- Y The Registrar (General), High Court of Judicature at Patna,
- Y The Principal Judge, Family Court, Samastipur,
- Y The District Magistrate, Samastipur,
- Y The Superintendent of Police, Samastipur,
- Y The Judge-in-charge , Admn , Samastipur/ Rosera / Dalsinghsarai and Patori
(They are requested to communicate amongst the Judicial Officers as well as non-gazetted staff & all concerned)
- Y The P.P., G.P., D.P.O., Samastipur,
- Y The I/c of the e-Court Fee/ Franking Manchine, Samastipur, Rosera, Dalsinghsarai & Patori,
- Y The Jail Hazat, Samastipur, Rosera, Dalsinghsarai
- Y The I/c Server Room, Samastipur, Rosera, Dalsinghsarai & Patori
- Y The I/c Centralized Filing Center, Samastipur, Rosera, Dalsinghsarai & Patori
- Y The Secretary, Bar Association, Samastipur, Rosera, Dalsinghsarai & Patori
- Y The Secretary Advocate, Association, Samastipur for information & needful

MV 31/3/2022
Asstt. Administrative Officer
Samastipur.